

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

**16. C.P.(CAA)/122(MB)2024 In C.A.(CAA)/4(MB)2024**

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 15.07.2024**

**NAME OF THE PARTIES: - EMKAY TAPS AND CUTTING TOOLS  
LIMITED**

**Section: - 230-232 – (Second Motion) of Companies Act, 2013**

---

**ORDER**

**C.P.(CAA)/122(MB)2024 In C.A.(CAA)4(MB)2024: -**

**Presence: -**

CA Harsh C. Ruparelia

..... Petitioner.

Adv Prachi Wazalwar a/w Adv Arusha Bapat

.... Income Tax Department through VC.

List this matter on **19.08.2024**.

**Sd/-**

**ANIL RAJ CHELLAN**  
**Member (Technical)**

*JAGDISH*

**Sd/-**

**KULDIP KUMAR KAREER**  
**Member (Judicial)**